

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH: KOLKATA**

O.A. No.02 of 2024/EZ.

Sri Tapas Kumar Bal. ... Applicant.
-Versus-
State of Orissa & others. ... Respondents.

: I N D E X :

Sl. No.	Description of Documents	Pages.
1.	Counter Affidavit filed by Respondent No.8.	1 - 4
2.	Annexure-A/8 Series. Copies of detailed list of FIRs registered as well as action taken by the concerned Tahasildars as well as local police jointly.	5 - 9
3.	Annexure-B/8. Copy of FIR in Ghasipura P.S. Case No.380 of 2023	10 - 13

Cuttack

Date:22.04.2024.


Addl. Government Advocate.

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH: KOLKATA**

O.A. No.02 of 2024/EZ.

Sri Tapas Kumar Bal. ... Applicant.

-Versus-

State of Orissa & others. ... Respondents.

**COUNTER AFFIDAVIT FILED ON BEHALF OF
THE RESPONDENT/OPP.PARTY NO.8.**

I, Sri Prasant Kumar Behera, aged about 45 years, Son of Sri Gandudhar Behera, at present working as Sub-Divisional Police Officer, Anandapur, Dist: Keonjhar, Odisha, do hereby solemnly affirm and state as follows:-

1. That I am swearing this affidavit on behalf of the Respondent/Opp.Party No.8 i.e. the Superintendent of Police, Keonjhar, Dist: Keonjhar being duly authorized by him.

2. That I have gone through the abovementioned original application and have understood the contents thereof. In my official capacity I am well acquainted with the facts of the case and thus competent to swear this affidavit.



Prasant Kumar Behera

AKG

Pr

**PRADIPTA KUMAR MUHANTI,
Notary, Cuttack Town
Regd. No-ON-04/1995**

3. That the aforesaid original application has been filed by the applicant before the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata challenging the action of the State Respondents in not curbing the illegalities and gross violation of Sustainable Sand Mining Management Guidelines 2016, environment norms by the private respondent in operating the Kusei Sand Bed, Deogaon over an area of 11.50 acer 4.654 ha in village: Deogaon of Ghasipura Tahasil under Keonjhar district and the said sand mining operation is in violation of Standard Environment Clearance Conditions and Sustainable Sand Mining Management Guidelines, 2016 and Enforcement & Monitoring Guidelines for Sand Mining, 2020, Odisha Sand Policy 2021, EIA Notification and Supreme Court order and order of Hon'ble NGT.

Pradipta Kumar Mohanti

4. That the averments made in paragraphs-1 to 23 of the original application, call for no reply from this deponent.

5. That the averments made in paragraphs-24 and 25 of the original application are totally false, fabricated and hereby denied. In this context, it is humbly submitted that the during patrolling over the local area or on receipt of information from the reliable sources regarding any illegal transportation of sand


PRADIPTA KUMAR MOHANTI
Notary, Cuttack Town
Regd. No-ON-04/1995

(Minor Minerals), raids were conducted by the local police as well as the Tahasildars of Anandpur, Ghasipura and Hatadihi tahasils under Anandapur Sub-Division and when the same was detected, FIRs have been registered by the local police along with the seizure of the illegal loading vehicles and accordingly the legal actions have been taken against the accused persons in accordance with law. Copies of the detailed list of FIRs registered as well as action taken by the concerned Tahasildars as well as local police jointly are annexed herewith as **Annexure-A/8 Series**.

6. That the averments made in paragraph-26 of the original application, call for no reply from this deponent.

7. That the averments made in paragraph-27 of the original application are false, baseless and hereby denied. In this context, it is humbly submitted that the petitioner presented a written complainant to the Inspector-in-Charge, Ghasipura Police Station on 11.11.2023. After receiving the said complaint from the petitioner, the Inspector-in-Charge, Ghasipura Police Station registered a case U/s.294/354/506/34 IPC vide Ghasipura P.S. Case No.380 dated 11.11.2023 and S.I. Manisha Bhukta has been entrusted to its investigation and now the investigation of the case is going on. Copy of the FIR in Ghasipura

Pradipta Kumar Mohanti

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PRADIPTA KUMAR MOHANTI
Notary, Cuttack Town
Regd. No-ON-04/1995

[Handwritten signature]

P.S. Case No.380 of 2023 is annexed herewith as **Annexure-B/8.**

8. That the averments made in paragraphs-28 to 50 of the original application, call for no reply from this deponent.

9. That the Respondent carves the leave of the Hon'ble Court to file fresh affidavit, it required in the interest of the lis.

10. That the original application is otherwise improper unjustified and as such is liable to be dismissed.

11. That the facts stated above are true to the best of my knowledge and belief based on official records.

Identified by:-

Sowati Talwar
Advocate

Prasant Kumar Dubey
SDPO, Anandapur
Dist. Keonjhar

Deponent.
Sub-Divisional Police Officer
Anandapur, Dist-Keonjhar

Certificate

Certified that the cartridge papers are not readily available.

Cuttack

Date:22.04.2024

Sowati Talwar
Addl. Government Advocate.



Solemnly sworn before *P.K. Behera*
me by *S. Patra*
being identified by *S. Patra*
at Cuttack on dated *22/04/2024*
22/04/2024
P.K. MOHANTY, Magistrate, Cuttack Town
Regd. No-ON-04/1995

Cases Registered on detection of illegal sand transportation
under Anandapur Sub-Division, Dist: Keonjhar.

GHASIPURA PS

SL No	Date of Enforcement	Case Reference	Seizure Detail	Enforcement Detail
1.	12.01.2024	Case No 41 dt 12.01.2024 U/S 379/34 IPC/ 51 OMMC Rules 2016	One Hyva truck	One Hyva Truck bearing regd No OD 09Y 2999 loaded with sand
2.	12.01.2024	Case No 42 dt 12.01.2024 U/S 379/34 IPC/ 51 OMMC Rules 2016	One Hyva truck	One Hyva Truck bearing regd No OD 16 A 0490 loaded with sand
3.	12.01.2024	Case No 43 dt 12.01.2024 U/S 379/34 IPC/ 51 OMMC Rules 2016	One Hyva truck	One Hyva Truck bearing regd No OD 16 A 0790 loaded with sand
4.	12.01.2024	Case No 44 dt 12.01.2024 U/S 379/34 IPC/ 51 OMMC Rules 2016	One Hyva truck	One Hyva Truck bearing regd No OD 09Y 1999 loaded with sand
5.	18.01.2024	Case No 73 dt 18.01.2024 U/S 379/411/34 IPC/51 OMMC Rules 2016	One Hyva truck	One Hyva Truck bearing regd No OD 02 AS 0873 loaded with sand
6.	28.03.2024	Case No 169 dt 28.03.2024 U/S 379 IPC/ 51(1) OMMC Rules	One Hyva truck	One Hyva Truck bearing regd No OD09AA0046 loaded with sand
7.	29.10.2023	Case No 362 dt 29.10.2023 U/S 379/411/34 IPC/ 51 OMMC Rules 2016	One Tractor	One Tractor bearing regd No OD09R 1669 loaded with sand
8.	29.10.2023	Case No 363 dt 29.10.2023 U/S 379/411/34 IPC/ 51 OMMC Rules 2016	One Tractor	One tractor bearing regd No OD09Q 9019 loaded with sand
9.	29.10.2023	Case No 364 dt 29.10.2023 U/S 379/411/34 IPC/ 51 OMMC Rules 2016	One Tractor	One tractor bearing regd No OD22J 6725 loaded with sand
10.	29.10.2023	Case No 365 dt 29.10.2023 U/S 379/411/34 IPC/ 51 OMMC Rules 2016	One Tractor	One tractor bearing regd No OD 09Y 4577 loaded with sand
11.	29.10.2023	Case No 366 dt 29.10.2023 U/S 379/411/34 IPC/ 51 OMMC Rules 2016	One Tractor	One tractor bearing Engine No CJ1354SEH18065 loaded with sand
12.	30.10.2023	Case No 367 dt 30.10.2023 U/S	One Tractor	One tractor bearing Engine No 3102NL34A1206

*True Copy
A/8/20*

22/01/24
Sub-Divisional Police Officer
Anandapur, Dist-Keonjhar

- 6 -

		379/411/34 IPC/ 51 OMMC Rules 2016		777F33 loaded with sand
13.	30.10.2023	Case No 368 dt 30.10.2023 U/s 379/411/34 IPC/ 51 OMMC Rules 2016	One Tractor	One tractor bearing Engine No CJ1354NNO14655 loaded with sand
14.	18.11.2023	Case No 391 dt 18.11.2023 U/s 379/411 IPC / 51 OMMC Rules, 2016	One Tractor	One tractor bearing Regd. No. OD 22K 2873 loaded with sand
15.	20.11.2023	Case No 393 dt 20.11.2023 U/s 379/34 IPC / 51 OMMC Rules, 2016	One Hyva truck	One Hyva truck bearing registration number OD 09 C 1114
16.	04.12.2023	Case No 406 dt 04.12.2023 U/s 379/34 IPC, r/w Sec 51 OMMC Rules-2016	One Tractor	One tractor bearing regd No OD09 T 9703 loaded with sand

ANANDAPUR PS

SL No	Case Ref	No of Vehicle Seized	No of Accd Arrested/serve notice U/s.41(A) CrPC
1.	Case No.05, Dt.04.01.2024,U/s.379/34 IPC /51 of OMMC Rule-2016	One Tractor Regd No. OD 09 J 7128	02 Nos Accd Served Notice U/s. 41(A) CrPC
2.	Case No.244, Dt.28.10.2023,U/s.379/34 IPC/51 of OMMC Rule-2016	One Tractor Regd No. OD 09 E 9482	02 Nos Accd Arrest and forwarded to the Court
3.	Case No.245, Dt.28.10.2023,U/s.379/34 IPC/51 of OMMC Rule-2016	One Hywa Regd No. OD 35 A 6853	02 Nos Accd Arrest and forwarded to the Court
4.	Case No.247, Dt.30.10.2023,U/s.379/34 IPC/51 of OMMC Rule-2016	One Tractor Regd No. OD 11 T 7010	01 Nos Accd Arrest and forwarded to the Court
5.	Case No.258, Dt.18.11.2023,U/s.379/34 IPC/51 of OMMC Rule-2016	One Hywa Regd No. OD 05 K 9266	01 Nos Accd Served Notice U/s. 41(A) CrPC and 01 Accd Arrest and forwarded to the Court
6.	Case No.262, Dt.21.11.2023,U/s.379/34 IPC/51 of OMMC Rule-2016	One Hywa Regd No. OD 22 H 0833	02 Nos Accd Served Notice U/s. 41(A) CrPC
7.	Case No.263, Dt.21.11.2023,U/s.379/34 IPC/51 of OMMC Rule-2016	One Hywa Regd No. OD 09 Y 0515	Accd Absconder
8.	Case No.264, Dt.21.11.2023,U/s.379/34	One Hywa Regd No. OD 09 Y 5814	02 Nos Accd Served Notice U/s. 41(A) CrPC

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22-11-24
Sub-Divisional Police Officer
Anandapur, Dist-Keonjhar

	IPC/51 of OMMC Rule-2016		
9.	Case No.265, Dt.21.11.2023,U/s.379/34 IPC/51 of OMMC Rule-2016	One Tractor Regd No. OD 09 N 7692	01 Nos Accd Served Notice U/s. 41(A) CrPC and 01 Accd Arrest and forwarded to the Court
10.	Case No.283, Dt.14.12.2023,U/s.379/34 IPC/51 of OMMC Rule-2016	One Tractor Regd No. OD 09 H 8960	Accd Absconder
11.	Case No.284, Dt.14.12.2023,U/s.379/34 IPC/51 of OMMC Rule-2016	One Tractor Regd No. OD 34 C 9946	Accd Absconder
12.	Case No.290, Dt.17.12.2023,U/s.379 IPC /51 of OMMC Rule-2016	One Tractor Regd No. OD 09 M 3191	01 Nos Accd Served Notice U/s. 41(A) CrPC
13.	Case No.291, Dt.17.12.2023,U/s.379 IPC /51 of OMMC Rule-2016	One Tractor Regd No. OD 09 S 1277	01 Nos Accd Served Notice U/s. 41(A) CrPC
14.	Case No.292, Dt.17.12.2023,U/s.379 IPC /51 of OMMC Rule-2016	One Tractor No Regd No.	Accd Absconder
15.	Case No.134, Dt.26.05.2022,U/s.341/ 294/354/307/506/379/ 411/34 IPC/51 of OMMC Rule-2016	Three Nos of Tractor Regd No.OD 09 H 8960, OD 34 C 9946 and one without Number Plate	02 Nos Accd Served Notice U/s. 41(A) CrPC and 01 Accd Arrest and Bail by Police

RAMACHANDRAPUR PS

SL No	Reference	Seizure	Accd name and Address
1	Ps case no-08 dt 5.1.2024 U/s 379/34 IPc/51 OMMC rule 2016	one tractor (Mahindra YUVO 475DI), bearing regd. Number- OD09N3582	Two accused persons
2	Ps case no-81 dt 31.1.2024 U/s 379/34 IPc/51 OMMC rule 2016	One tractor loaded with sand	1.Owner and driver of tractor regd no- OD34 C 3871
3	Ps case no-103 dt 14.2.2024 U/s 379 IPC/51 OMMC rule 2016	One John Deer tractor registration number having engine no- PY3029d532551 and chasis no- 1PY5105DCKA 012695 with trolly beaering regd OR04 K 2543	The driver of John Deer Tractor
4	Ps case no-109 dt 18.2.2024 U/s 379/34 IPc/51 OMMC rule 2016	Two nos tractor bearing NO. OR-09M- 5387 OD-09F-4367	Two accused persons

*Done by
[Signature]*

[Signature]
22/01/24

**Sub-Divisional Police Officer
Anandapur, Dist-Keonjhar**

5	Ps case no-120 dt 27.2.2024 U/s 379/34 IPc/51 OMMC rule 2016	Mahindra Tractor having Engine No- RML2MN0222, Chassis No- MBNABAEXKMJL03989 and trolley No-OR-04-E-1287	Two accused persons
6	Ps case no-88 dt 24.4.2022 U/s 379/420/468/471/411/34 IPC/ R.w 51 OMMC rule 2016	seized one sand loaded tractor OD 34 C 9191	One accused person
7	Ps case no-89 dt 26.4.2022 U/s 379/34 IPC/ 21 MMDR Act/51 OMMC rule 2016	Seized one unnumbered tractor with trolley loaded with sand chasis no- NJNH01732 and engine No- NJNH01732	One accused person
8	Ps case no-250 dt 28.10.2023 U/s - U/s 379 IPc/ 51 OMMC rule 2004	One John Deer Tractor sand loaded without registration	One accused person
9	Ps case no-256 dt 4.11.2023 U/s - U/s 379/34 IPc/51 OMMC rule 2004	One Eicher tractor regd no- OD 34 N 4815 loaded with sand	Two accused persons
10	Ps case no-274 dt 19.11.2023 U/s - U/s 379/34 IPc/51 OMMC rule 2016	Tractor having Chassis No- IVY5105DHP1045095, Engine No- PY3029D752561 and sand was fully loaded in the Dalla	Two accused persons
11	Ps case no-275 dt 19.11.2023 U/s - U/s 379/34 IPc/51 OMMC rule 2016	Tractor bearing Regd No. OD-09-R- 6207 loaded with sand	Two accused persons
12	Ps case no-276 dt 19.11.2023 U/s 379/34 IPc/51 OMMC rule 2016	Tractor vehicle bearing Regd No. OD- 34-N-4848 loaded with sand	Two accused persons

NANDIPADA PS

SL NO	Case Reference	Number of Accused persons
01	Case No-57 dt.20.01.2024 U/S- 379/411/34/186/294/353/506IPC/51 Rules 2016 OMMC	Owner and driver of tractor and four other persons
02	Case No-58 dt.20.01.2024 U/S- 379/411/34/186/294/353/506IPC/51 Rules 2016 OMMC	Owner and driver of tractor and four other persons
03	Case No-116 dt.15.03.2024 U/S-379/411/34 IPC/51 OMMC Rules 2016	Owner and driver of tractor

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Bhushan*

[Signature]
22/04/24

**Sub-Divisional Police Officer
Anandapur, Dist-Keonjhar**

04	Case No-124 dt.29.03.2024 U/S-379/411/34 IPC/51 OMMC Rules 2016	Driver and Helper of Hywa Truck
05	Case No-218 dt.24.08.2024 U/S-379 IPC/51 OMMC Rules 2016	Owner and driver of tractor
06	Case No-219dt.24.08.2024 U/S-379 IPC/51 OMMC Rules 2016	Owner and driver of tractor
07	Case No-239dt.09.09.2024 U/S-379 IPC/51 OMMC Rules 2016	Owner and driver of tractor
08	Case No-244 dt.12.09.2024 U/S-379 IPC/51 OMMC Rules 2016	Owner and driver of tractor
09	Case No-284dt.30.10.2024 U/S-379 IPC/51 OMMC Rules 2016	Driver of tractor
10	Case No-285dt.30.10.2024 U/S-379/411 IPC/51 OMMC Rules 2016	Owner and driver of tractor
11	Case No-304 dt.18.11.2023 U/S-379/411/34 IPC/51 OMMC Rules 2016	Owner and driver of tractor
12	Case No-305 dt.18.11.2023 U/S-379/411/34 IPC/51 OMMC Rules 2016	Owner and driver of tractor
13	Case No-306 dt.20.11.2023 U/S-379/411/34 IPC/51 OMMC Rules 2016	Owner and driver of truck
14	Case No-307 dt.20.11.2023 U/S-379/411/34 IPC/51 OMMC Rules 2016	Owner and driver of truck
15	Case No-308 dt.20.11.2023 U/S-379/411/34 IPC/51 OMMC Rules 2016	Owner and driver of truck
16	Case No-309 dt.20.11.2023 U/S-379/411/34 IPC/51 OMMC Rules 2016	Owner and driver of truck
17	Case No-310 dt.20.11.2023 U/S-379/411/34 IPC/51 OMMC Rules 2016	Owner and driver of truck
18	Case No-311 dt.20.11.2023 U/S-379/411/34 IPC/51 OMMC Rules 2016	Owner and driver of truck
19	Case No-312 dt.20.11.2023 U/S-379/411/34 IPC/51 OMMC Rules 2016	Owner and driver of truck
20	Case No-314 dt.22.11.2023 U/S-379/411/34 IPC/51 OMMC Rules 2016	Owner and driver of truck
21	Case No-315 dt.22.11.2023 U/S-379/411/34 IPC/51 OMMC Rules 2016	Owner and driver of truck

SUB-DIVISIONAL POLICE OFFICER,
ANANDAPUR, DIST: KEONJHAR.

Sub-Divisional Police Officer
Anandapur, Dist-Keonjhar

Done by
A. K. S. S.

22/01/2024

FIRST INFORMATION REPORT

(Under Section 154 Cr.P.C.)

प्रथम सूचना रिपोर्ट

(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District (ज़िला): KEONJHAR

P.S. (थाना): GHASIPURA

Year (वर्ष): 2023

FIR No. (प्र.सू.रि. सं.): 0380

Date and Time of FIR (प्र.सू.रि. की दिनांक और समय): 11/11/2023 19:20 hrs

S.No. (क्र.)	Acts (अधिनियम)	Sections (धारा(एँ))
1	IPC 1860	294
2	IPC 1860	354
3	IPC 1860	506
4	IPC 1860	34

3. (a) Occurrence of offence (अपराध की घटना):

1. Day (दिन): Friday

Date From (दिनांक से): 10/11/2023

Date To (दिनांक तक): 10/11/2023

Time Period (समय अवधि): Pahar 6

Time From (समय से): 17:30 hrs

Time To (समय तक): 17:30 hrs

(b) Information received at P.S. (थाना जहाँ सूचना प्राप्त हुई): Date (दिनांक): 11/11/2023 Time (समय): 19:20 hrs

(c) General Diary Reference (रोजनामचा संदर्भ): Entry No. (प्रविष्टि सं.): 015 Date & Time: 11/11/2023 19:20 hrs

4. Type of Information (सूचना का प्रकार): Written

5. Place of Occurrence (घटनास्थल):

1. (a) Direction and distance from P.S. (थाना से दूरी और दिशा): SOUTH, 10 Km(s)

Beat No. :

(b) Address (पता): Deogaon

(c) In case, outside the limit of this Police Station, then (यदि थाना सीमा के बाहर है तो):

Name of P.S. (थाना का नाम):

District (State) (ज़िला (राज्य)):

6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):

(a) Name (नाम): Prakash Kumar Bal

(b) Father's Name (पिता का नाम):

Hrusiksha Bal

(c) Date/Year of Birth (जन्म तिथि / वर्ष): 1990

(d) Nationality (राष्ट्रीयता): INDIA

(e) UID No. (यूआईडी सं.):

(f) Passport No. (पासपोर्ट सं.):

Date of Issue (जारी करने की तिथि):

Place of Issue (जारी करने का स्थान):

(g) Id details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN)

S.No. (क्र. सं.)	Id Type (पहचान पत्र का प्रकार)	Id Number (पहचान संख्या)
1		

(h) Address (पता):

S.No. (क्र. सं.)	Address Type (पता का प्रकार)	Address (पता)
1	Present Address	Deogaon, GHASIPURA, KEONJHAR, ODISHA, INDIA

2 Permanent Address

Deogaon, GHASIPURA, KEONJHAR, ODISHA, INDIA

(i) Occupation (व्यवसाय):

(j) Phone number (दूरभाष सं.):

Mobile (मोबाइल सं.): 91-8917496224

7. Details of known/suspected/unknown accused with full particulars (ज्ञात / संदिग्ध / अज्ञात अभियुक्त का पूरे विवरण सहित वर्णन):

S.No. (क्र.सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Present Address (वर्तमान पता)
1	Biswajit Das--Bitan	Bitan	Father's Name : Gagana Bihari Das	1. Deogaon, GHASIPURA, KEONJHAR, ODISHA, INDIA
2	Rajib Lochan Jena-- Raju	Raju	Father's Name : Arta Ballav Jena	1. Deogaon, GHASIPURA, KEONJHAR, ODISHA, INDIA
3	Debendra Das-- Pental	Pental	Father's Name : Sarat Das	1. Deogaon, GHASIPURA, KEONJHAR, ODISHA, INDIA
4	Kamala Lochan Palei--Kabuli	Kabuli	Father's Name : Santosh Palei	1. Deogaon, GHASIPURA, KEONJHAR, ODISHA, INDIA
5	Others			1. Deogaon, GHASIPURA, KEONJHAR, ODISHA, INDIA

8. Reasons for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9. Particulars of properties of interest (संबन्धित सम्पत्ति का विवरण):

S.No. (क्र.सं.)	Property Category (संपत्ति श्रेणी)	Property Type (सम्पत्ति का प्रकार)	Description (विवरण)	Value (In Rs/-) (मूल्य (रु में))
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10. Total value of property (In Rs/-)-सम्पत्ति का कुल मूल्य (रु में):

11. Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी. प्रकरण सं., यदि कोई हो):

S.No. (क्र.सं.) UIDB Number (यू.डी. प्रकरण सं.)

12. First Information contents (प्रथम सूचना तथ्य):

On 11.11.2023 At 07.20 PM Complt Prakash Kumar Bal (33) S/O Hrusiksha Bal of Vill-Deogaon, PS-Ghasipura Dist-Keonjhar appeared at PS and reported that yesterday i.e on 10.11.2023 at 05.30 PM while he was taking tea near his house at that time Biswajit Das @ Bitan (32) S/O Gagan Bihari Das and Rajib Lochan Jena @ Raju (37) S/O Arta Ballav Jena came to near him abused him in filthy languages and threatened him to kill his brother Sipa Bal in life. Further Debendra Das @ Pental (38) S/O Sarat Das, Kamala Lochan Palei @ Kabuli (36) S/O Santosh Palei, Bitan, Raju and other 2/3 persons came abused in filthy languages and threatened to kill in life. At that time his elder mother Shantilata Bal opposed them, then they abused her in filthy languages, pulled and pushed her and also threatened her to kill in life. Hence he reported this matter at PS for taking legal action.

Ghasipura PS Case No 380 dated 11.11.2023 U/s-294/354/506/34 IPC

Contents of the written report of the FIR:-

On 11.11.2023 at 07.20 P.M Complainant Prakash Kumar Bal (33 Years) , S/o-Hrusikesh Bal of village Deogaon , PS- Ghasipura , Dist-Keonjhar appeared at PS and presented one written report alleging that, on 10.11.2023 at about 05.30 P.M while he was taking tea near his house one Biswajit Das @ Bitan, S/o-Gagan Bihari Das & Rajib Lochan Jena @ Raju, S/o-Artaballabha Jena abused him in obscene words and threatened that they will kill his brother Sipa Bala by firing if he was seen at village Chowk. Again the above accused persons accompanied by Debendra Das @ Pental, S/o- Sarat Das, Kamal Lochan Palei @ Kabuli, s/o-Santosh Palei with another two and three persons came to their house and abused him in obscene words and threatened to kill him and his family members by throwing bombs. Having heard the noise his elder mother namely Shantilata Bala came out of the house and protested. At this the accused persons again abused her in obscene words, molested her and tried to kill her by pressing her neck. While leaving the spot the accused persons also threatened saying that they will not allow them to stay in the village as the Complainant was raising voice against illegal sand lifting.


29/4/2024
IIC, GHASIPURA P.S.
DIST-KEONJHAR

True copy attested


29/4/2024
IIC, GHASIPURA P.S.
DIST-KEONJHAR

13. Action taken: Since the above information reveals commission of offence(s) w/s as mentioned at Item No. 2.

(की गयी कार्यवाही : चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मद सं. 2 में उल्लेख द्वारा के तहत है।) or (या)

(1) Registered the case and took up the investigation:
(प्रकरण दर्ज किया गया और जांच के लिए लिया गया):

(2) Directed (Name of I.O.) (जांच अधिकारी का नाम): Manisha Bhukta Rank (पद): SI (Sub-Inspector)
No.(सं.): 11017209 Mobile No.(मोबाइल सं.): 8917397243 to take up the investigation (को जांच अपने पास में लेने के लिए निर्देश दिया गया) or (या)

(3) Refused investigation due to (जांच के लिए):
or (के कारण इंकार किया या)

(4) Transferred to P.S.(थाना): District (ज़िला):
on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित) .

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant free of cost. (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी।)

R.O.A.C.(आर. ओ. ए. सी.)

14. Signature/Thumb impression of the complainant / informant.
(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

15. Date and time of dispatch to the court
(अदालत में प्रेषण की दिनांक और समय):

11/11/2023

Signature of Officer in charge, Police Station
(थाना प्रभारी के हस्ताक्षर)

Name (नाम): Susanta Kumar Parida

Rank(पद): I (Inspector)

No.(सं.): 110061398917

Mobile No.(मोबाइल सं.): 9438679948

Prima Copy
Anandpur

22/04/24
Sub-Divisional Police Officer
Anandapur, Dist-Keonjhar